

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 109
IA-1489,1490/ND/2021
IB/1226/ND/2019

IN THE MATTER OF:

Ashish Bankar	...	Applicant
Vs.		
M/s Nu Tek IndiaLtd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 07.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Liq. : Mr. Sanjay Kumar Singh, Advocate
For the IT Dept. :Mr.Shlok Chandra, Ms. Mansie Jain, Advs.
For the ATC Telecom : Mr. Abhijit Mittal, Ms. Nandini Aishwarya, Advs.
in IA-1489/21
For the SBI : Mr. Siddharth Sangal, Adv. in IA 1490 of 2021

ORDER

IA-1489, 1490/ND/2021:

This is application filed by the Liquidator. Learned Counsel seeks and is granted 10 day's time to file rejoinder.

List for hearing on **18.08.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)